GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1458 TO BE ANSWERED ON 04.12.2024

SAFETY OF WOMEN PASSENGERS IN TRAINS

†1458 SHRI BRIJENDRA SINGH OLA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of measures taken/being taken by the Government for the safety of women travelling by train;
- (b) the number of trains in which cameras have been installed/yet to be installed in coaches for safety purposes by the Government; and
- (c) if so, the time by which the said system is likely to be installed in coaches along with the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1458 BY SHRI BRIJENDRA SINGH OLA TO BE ANSWERED IN LOK SABHA ON 04.12.2024 REGARDING SAFETY OF WOMEN PASSENGERS IN TRAINS

(a): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

The following steps are being taken by the Railways in coordination with GRP for safety and security of woman passengers in trains and at stations:-

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
- 2. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of woman passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
- 3. Surveillance is kept through CCTV cameras provided in a number of coaches & Railway Stations for enhanced security of passengers.
- 4. For immediate assistance, passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].

- 5. Railways are in regular touch with passengers through various social media platforms like Twitter & Facebook etc. to enhance security of passengers and to address their security concern.
- 6. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 7. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.
- 8. Drives are conducted against entry of male passengers into the compartment reserved for women and legal action is taken against the offenders.
- 9. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.
- (b) & (c): CCTV cameras in all coaches is being provided in phased manner. So far, 9572 coaches have been fitted with CCTV cameras.
